

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT III**

**Item No.130**

New IA-2469/2021 New IA-2587/2021 New IA-2623/2021 New IA-2636/2021 New IA-2653/2021 New  
IA-2697/2021 IA-1692/2021 (Contempt)  
IN  
IB-34(ND)/2020

**IN THE MATTER OF:**

Amit Singla

**Vs.**

Indiglobal Tradelinks Pvt Ltd.

....OPERATIONAL CREDITOR

.....RESPONDENT

**SECTION**

**U/s 9 of IBC**

**Order delivered on 01.07.2021**

**CORAM:**

**SHRI P.S.N. PRASAD**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**


For the Applicant :

For the Respondent :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 24.08.2021.

  
**(Madhu Narula)**  
**Court Officer**